

ITEM NO.44

Court 3 (Video Conferencing)

SECTION X

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Writ Petition(s)(Civil) No(s). 797/2021

ASHISH SHELAR & ORS.

Petitioner(s)

VERSUS

THE MAHARASHTRA LEGISLATIVE ASSEMBLY & ANR. Respondent(s)
(FOR ADMISSION and I.R. and IA No.86146/2021-STAY APPLICATION and
IA No.86181/2021-EXEMPTION FROM FILING O.T. and IA No.86182/2021-
EXEMPTION FROM FILING AFFIDAVIT)

WITH

W.P.(C) No. 807/2021 (X)
(FOR ADMISSION and I.R. and IA No.87296/2021-STAY APPLICATION and
IA No.87298/2021-EXEMPTION FROM FILING O.T. and IA No.87297/2021-
APPLICATION FOR EXEMPTION FROM FILING ORIGINAL VAKALATNAMA/OTHER
DOCUMENT)

W.P.(C) No. 808/2021 (X)
(FOR ADMISSION and I.R. and IA No.87312/2021-STAY APPLICATION and
IA No.87314/2021-EXEMPTION FROM FILING O.T. and IA No.87315/2021-
APPLICATION FOR EXEMPTION FROM FILING ORIGINAL VAKALATNAMA/OTHER
DOCUMENT)

W.P.(C) No. 800/2021 (X)
(FOR ADMISSION and IA No.86411/2021-EX-PARTE STAY and IA
No.86413/2021-EXEMPTION FROM FILING O.T. and IA No.86415/2021-
EXEMPTION FROM FILING AFFIDAVIT)

Date : 10-12-2021 These petitions were called on for hearing
today.

CORAM : HON'BLE MR. JUSTICE A.M. KHANWILKAR
HON'BLE MR. JUSTICE C.T. RAVIKUMAR

For Petitioner(s) Mr. Harish Salve, Sr. Adv.
Mr. Siddharth Dharmadhikari, Adv.
Mr. Abhikalp Pratap Singh, AOR
Mr. Abhay Anturkar, Adv.
Ms. Bhavya Tyagi, Adv.
Mr. Dhruv Tank, Adv.
Mr. Bhavya Pande, Adv.
Ms. Aadya Yadav, Adv.

Mr. Neeraj Kishan Kaul, Sr. Adv.
Mr. Utsav Trivedi, Adv.
Mr. Abhinay, Adv.
Mr. Karan Dev Chopra, AOR

Mr. Himanshu Sachdeva, Adv.
Ms. Manini Roy, Adv.
Ms. Shivani Bhushan, Adv.
Ms. Unnati Vijay, Adv.
Ms. Aishwarya Samal, Adv.

Mr. Siddharth Bhatnagar, Sr. Adv.
Mr. Utsav Trivedi, Adv.
Mr. Abhinay, Adv.
Ms. Astha Prasad, AOR
Mr. Himanshu Sachdeva, Adv.
Ms. Manini Roy, Adv.
Ms. Shivani Bhushan, Adv.
Ms. Unnati Vijay, Adv.
Ms. Aishwarya Samal, Adv.

For Respondent(s)

UPON hearing the counsel the Court made the following

O R D E R

List the matters on 14.12.2021.

(MEENAKSHI KOHLI)
ASTT. REGISTRAR-cum-PS

(VIDYA NEGI)
COURT MASTER